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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1807/2021 & CM APPL. 5208/2021

AIR FORCE NAVAL HOUSING BOARD .....Petitioner

Through Mr. Raghav Bhalla, Advocate

versus

CENTRAL BANK OF INDIA BRANCH AIR FORCE STATION & ORS. .....Respondents

Through Mr. Archit Verma, Advocate for R-8 to 19

**CORAM:** 

In terms of Office Order No. 601/RG/DHC/2021 dated 25.08.2021, today proceedings are being conducted through hybrid mode.

Mr. Archit appears and has sought time to file counter affidavit.

On request, four weeks time is granted to file counter affidavit with advance copy to opposite party, who may file rejoinder thereto, if any, within four weeks thereafter.

List on 25.10.2021.

**REGISTRAR** 

**SEPTEMBER 20, 2021**/*sk*